

[Sh. S. Krishna Kumar]

As the alignment had been approved in 1978 and demarcations made, the land owners are being put to great difficulties due to delay in land acquisition. About two crores of rupees has already been sanctioned for the project. The land acquisition which has been done in stages and which is now midway has to be completed and compensation paid to the land owners.

Sanction for the land acquisition estimates for the entire phase I and II of the project and sanction for starting construction of the bypass according to the alignment already sanctioned, may be expedited. The State Government be directed to complete the land acquisition without further delay and construction work of the bypass should be completed on top priority basis.

This is a long cherished essential project for the development of Quilon in particular and Kerala in general. The Government of India may implement the project within two years as a priority project.

**(iii) Need to desilt Ansupa Lake in Orissa**

SHRI GOPI NATH GAJAPATHI (Berhampur): Mr. Deputy-Speaker, Sir, it is a matter of grave concern that 'Ansupa', the second largest lake in Orissa is on the verge of extinction. The first largest lake of the State, Chilka is Asia's largest blue lagoon. But 'Ansupa' is the only largest sweet-water lake in the State of Orissa. It was drawing a large number of tourists because of its beautiful surroundings, sweet water and above all its tranquil location.

Thousands of migratory birds come to this lake every year from far-off places like Siberia and the Caspian Sea. Its clear waters and undisturbed environment add to its beauty. So, it is often and rightly called 'Surupa', which means beautiful. But it is regrettable that this beautiful lake in Orissa no longer attracts either migratory birds or tourists. Heavy exploitation of vegetation in and

around 'Ansupa' accompanied by large scale siltation, mushrooming of water hyacinth and algae, have turned the sweet water lake into a swamp.

The State Government is not financially sound to desilt the lake. In order to save that sweet water lake from extinction, I urge the Government of India to draw a time-bound programme to desilt and beautify the lake with 100 per cent Central assistance. Only then perhaps it will remain a tourist spot per excellence.

14.00 hrs.

**(iv) Need to construct FCI godowns in several district of Marathwada region in Maharashtra**

DR. VENKATESH KABDE (Nanded): Food Corporation of India is a massive organisation with godowns for storage of food grains at different places. Manmad in Maharashtra has one of such large godowns. The supply of food grains depends on timely and efficient distribution of food grains from this large depot. Availability of wagon, diesel engines and other logistic problems have hampered timely distribution of food grains to many districts in Marathwada. Nanded, Latur, Beed districts have earmarked land for construction of godowns for FCI but no action has been taken so far. The supply of food grains in fair price shops at the beginning of every month will go a long way to help the common man fight the battle of steep rise in prices of consumable items. May I request the Agriculture Minister to kindly construct godowns at Nanded, Latur, Beed and other districts of backward Marathwada region in Maharashtra.

**(v) Need to deal firmly with organisations indulging in anti-national activities in the country, particularly in eastern region**

[*Translation*]

SHRI JANARDAN TIWARI (Siwan): There is a net work of anti-national elements